

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**30.04.2014**

Mr. L.R.Das, learned counsel for the petitioner submits at the Bar that the government is going to issue appointment order to the petitioner and accordingly prays for listing this case after 3 (three) weeks.

Prayer is granted.

List this case on 21.05.2014.

**JUDGE**

*Sylvana*

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**30.04.2014**

Mr. S.C.Shyam, learned Senior counsel appearing for the respondents is directed to file affidavit indicating the number of vacancies in the post of Naib Subedar as per information received by him under the letter of the Assistant Law Officer dated 29.04.2014 to him within a period of 2 (two) weeks.

List this case on 14.05.2014.

**JUDGE**

*Sylvana*

**BEFORE  
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

**30.04.2014**

As prayed for by the learned counsel appearing for the petitioner, list this case on 14.05.2014.

**JUDGE**

*Sylvana*